## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 364 OF 2018**

Dated: 12<sup>th</sup> December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. .... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Mr. Shubham Arya

## **ORDER**

Issue notice to the Respondents returnable on 25.01.2019. Dasti, in addition, is permitted.

List the matter on <u>25.01.2019</u>.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

ts/kt